

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 608
IB-133/ND/2022**

**IN THE MATTER OF:
State Bank of India**

...PETITIONER

Vs.

Mr. Mahesh Kumar Goyal

...RESPONDENT

**Section
U/s 95(1) of IB Code,2016**

**Order delivered on 20.01.2023
(Virtual Hearing)**

**Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:
For the RP
For the Respondent/PG**

**:Advocate Rishi Singhal
:Mr. Raghav Marwaha, Advocate**

ORDER

List the matter on **07.02.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**